

Annexure 6													
Name of the Corporate Debtor: Eto Smart Charge Private Limited													
Date of commencement of CIRP: 16-01-2026													
List of Creditors as on: 03-07-2026													
List of operational creditors (Employees)													
(Amount in INR)													
Sl. No.	Name of authorised representative, if any	Name of Employees	Details of claim received		Details of claim admitted			% of voting share in CoC, if applicable	Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?						
1		Paritosh Kumar Dubey	23-01-2026	8,43,508.00	5,77,931.00	Employee Dues	No	-	-	-	2,65,577.00	-	Claim has been provisionally admitted.
2		Abhishek Verma	24-01-2026	10,73,731.00	6,23,167.00	Employee Dues	No	-	-	-	4,50,564.00	-	Claim has been provisionally admitted.
3		Shiv Sharma	26-01-2026	80,421.00	80,421.00	Employee Dues	No	-	-	-	-	-	Claim has been provisionally admitted.
4		Suraj Kumar Rajbhar	26-01-2026	1,94,961.00	1,09,942.00	Employee Dues	No	-	-	-	85,019.00	-	Claim has been provisionally admitted.
5		Sameer Chaudhary	26-01-2026	7,52,250.00	6,38,150.00	Employee Dues	No	-	-	-	1,14,100.00	-	Claim has been provisionally admitted.
6		Prashant Jain	27-01-2026	2,76,503.00	2,76,503.00	Employee Dues	No	-	-	-	-	-	Claim has been provisionally admitted.
7		Nand Kumar Sharma	27-01-2026	28,36,344.00	14,45,394.00	Employee Dues	No	-	-	-	13,90,950.00	-	Claim has been provisionally admitted.
8		Vikash Kumar	27-01-2026	1,71,615.00	1,71,615.00	Employee Dues	No	-	-	-	-	-	Claim has been provisionally admitted.
9		Sumit Kumar	27-01-2026	2,55,098.00	2,13,858.00	Employee Dues	No	-	-	-	41,240.00	-	Claim has been provisionally admitted.
10		Anil kumar	27-01-2026	2,00,628.75	1,42,116.00	Employee Dues	No	-	-	-	58,512.75	-	Claim has been provisionally admitted.
11		Dhirendra Kumar	28-01-2026	63,982.00	63,982.00	Employee Dues	No	-	-	-	-	-	Claim has been provisionally admitted.
12		Umesh Kashyap	28-01-2026	87,604.00	71,906.00	Employee Dues	No	-	-	-	15,698.00	-	Claim has been provisionally admitted.
13		Pavan kumar	28-01-2026	2,10,951.00	1,69,884.00	Employee Dues	No	-	-	-	41,067.00	-	Claim has been provisionally admitted.
14		Abhishek	28-01-2026	80,220.00	64,452.00	Employee Dues	No	-	-	-	15,768.00	-	Claim has been provisionally admitted.
15		Jitender	28-01-2026	1,08,764.00	93,180.00	Employee Dues	No	-	-	-	15,584.00	-	Claim has been provisionally admitted.
16		Abhishek Sharma	28-01-2026	5,46,044.00	5,46,044.00	Employee Dues	No	-	-	-	-	-	Claim has been provisionally admitted.
17		Ohit Malhotra	28-01-2026	1,02,006.24	3,988.00	Employee Dues	Yes	-	-	-	98,018.24	-	Claim has been provisionally admitted.
18		Rajat Singh	29-01-2026	16,97,280.48	7,02,801.73	Employee Dues	No	-	-	-	9,94,478.75	-	Claim has been provisionally admitted.
19		Abhishek Kumar Singh	29-01-2026	6,10,612.00	5,79,001.00	Employee Dues	No	-	-	-	31,611.00	-	Claim has been provisionally admitted.
20		Sanjay Singh	29-01-2026	89,723.00	82,194.00	Employee Dues	No	-	-	-	7,529.00	-	Claim has been provisionally admitted.
21		Gaurav Kharbanda	29-01-2026	56,05,796.00	45,10,588.00	Employee Dues	No	-	-	-	10,95,208.00	-	Claim has been provisionally admitted.
22		Sumit Kumar	29-01-2026	1,76,981.50	1,50,397.00	Employee Dues	No	-	-	-	26,584.50	-	Claim has been provisionally admitted.
23		Thakor Harshil	29-01-2026	3,52,722.00	3,52,722.00	Employee Dues	No	-	-	-	-	-	Claim has been provisionally admitted.
24		Gaurav Jainwal	30-01-2026	12,68,524.00	12,68,524.00	Employee Dues	No	-	-	-	-	-	Claim has been provisionally admitted.
25		Moyin Ahmed Siddique	30-01-2026	7,89,984.00	7,67,274.00	Employee Dues	No	-	-	-	22,710.00	-	Claim has been provisionally admitted.
26		Upendra Shakya	30-01-2026	5,02,691.00	4,01,719.00	Employee Dues	No	-	-	-	1,00,972.00	-	Claim has been provisionally admitted.
27		Vinlesh Yadav	30-01-2026	2,34,160.00	2,26,960.00	Employee Dues	No	-	-	-	7,200.00	-	Claim has been provisionally admitted.
28		shaikram gowami	30-01-2026	4,27,108.00	1,48,184.00	Employee Dues	No	-	-	-	2,78,924.00	-	Claim has been provisionally admitted.
29		Tanmay Mehra	30-01-2026	1,74,926.00	23,524.00	Employee Dues	No	-	-	-	1,51,402.00	-	Claim has been provisionally admitted.
30		Vishal Yadav	30-01-2026	1,19,076.00	-	Employee Dues	No	-	-	-	1,19,076.00	-	Claim has not been admitted.
31		Mohammad Ashraf	30-01-2026	1,54,441.00	1,44,967.00	Employee Dues	No	-	-	-	9,474.00	-	Claim has been provisionally admitted.
32		Rajesh Kumar Prusty	30-01-2026	1,57,630.00	1,35,551.75	Employee Dues	No	-	-	-	22,078.25	-	Claim has been provisionally admitted.
33		Rahul Kumar	30-01-2026	4,20,892.00	4,12,925.00	Employee Dues	No	-	-	-	7,967.00	-	Claim has been provisionally admitted.
34		Yogesh Aggarwal	30-01-2026	2,88,177.00	-	Employee Dues	No	-	-	-	2,88,177.00	-	Claim has not been admitted.

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Name of the Corporate Debtor: Blu-Smart Charge Private Limited													
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List of operational creditors (Employees)													
(Amount in INR)													
Sl. No.	Name of authorised representative, if any	Name of Employees	Details of claim received		Details of claim admitted				Amount of contingent claim	Amount of any mutual dues, that may be setoff	Amount of claim not admitted	Amount of claim under verification	Remarks, if any
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Whether related party?	% of voting share in CoC, if applicable					
35		Aashima Bhutani	2-02-2026	7,40,515.00	5,58,441.00	Employee Dues	No	-	-	-	1,82,074.00	-	Claim has been provisionally admitted.
36		Lokesh	6-02-2026	3,01,685.00	2,28,327.00	Employee Dues	No	-	-	-	73,358.00	-	Claim has been provisionally admitted.
Total				2,19,97,554.97	1,59,86,633.48	0.00			0.00	0.00	60,10,921.49	-	
Note: THE CREDITORS ARE HEREBY INFORMED THAT													
1. In pursuance of Section 15(1)(c), Regulations 6(2)(c) and 12(1), regulations 12(2) and regulation 13 of CIRP Regulations, 2016, the claimants can submit their claims within 14 days of commencement of CIRP, upto 90th days of commencement of CIRP and also till up to seven days before the date of meeting of creditors for voting on the resolution plan or the initiation of liquidation, as the case may be, respectively.													
2. The Resolution Professional and his team is diligently verifying the claims on a daily basis as per regulation 13 and 14 of CIRP Regulations, 2016. However, certain claims have been provisionally admitted based on the records submitted by the claimants. These claims remain subject to further verification upon receipt of the complete books of accounts and records maintained by the Corporate Debtor, that is awarded from the Ex-management of the Corporate Debtor.													
3. It is important to note that the submission and verification of claims is an ongoing process. Given the significant volume of claims and documents pertaining to the claims filed against the Corporate Debtor, there might be some delays in the collation and review of claims. This is a procedural aspect that will be taken care of by the Resolution Professional.													
4. The Resolution Professional assures all stakeholders that the claims are being continuously verified, and the updated list of claims will be uploaded frequently to maintain transparency and compliance with the regulatory requirements.													
5. It is further requested that if any creditors who don't find their names in the present list, may further send a reminder email at the process email id cirp_bsgpin@provincymvce.in , to follow-up on their claim for quick actions.													